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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

CP (C) NO. 97/93 in OA NO. 2001/90

New Delhi this the 17th day of November, 1993.

CO-CRAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Vijay Kumar Singh,  
S/Q Shri Ramjee Srivastava,  
R/O Vill. & P.O. Jaitpur,  
Via Barhiya, Distt. Munger,  
Bihar.

... Petitioner

By Advocate Shri B. L. Madhok Proxy for  
Shri B. S. Mainee

Versus

1. Shri Anand Swaroop Bhatnagar,  
General Manager,  
N.E. Railway,  
Gorakhpur.

2. Shri R. K. Jain,  
Divisional Railway Manager,  
N.E. Railway,  
Samastipur.

... Respondents

By Shri H. K. Gangwani, Advocate

O.R.D.E.R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

The respondents have placed material to show that they have given opportunity to the petitioner to appear before the screening committee for regularisation. In that view of the matter, there is no need to take further action under the Contempt of Courts Act. These proceedings are accordingly dropped.

*Adige*  
( S. R. Adige )  
Member (A)

*Malimath*  
( V. S. Malimath )  
Chairman

/as/